

**Clearance to Vamsadhara Project
Stage-II**

*243. SHRI V. SOBHANADREESWARA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Chief Ministers of Orissa and Andhra Pradesh agreed for Vamsadhara Project Stage-II on 15 January, 1987;

(b) if so, the reasons for delay in giving final shape to this agreement;

(c) whether Union Government will impress upon the Government of Orissa to give consent to the agreed understanding; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):
(a) Yes, Sir.

(b) The modified project prepared by the Government of Andhra Pradesh is under examination with the Government of Orissa.

(c) and (d). Government of Orissa has been addressed for expediting the matter.

CBI Investigation Against Bank Officials

*244. SHRI SAMBHAJIRAO KAKADE: Will the Minister of FINANCE pleased to state:

(a) whether several cases of serious charges of corruption against some officials of the nationalised banks are presently under the investigation of the Central Bureau of Investigation (CBI);

(b) the number of such cases under investigation since the beginning of 1985; and

(c) the particulars of the banks and the officers involved in these cases?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The Central Bureau of Investigation has reported that as at the end of december 1988, 256 cases pertaining to the period from 1985 onwards against bank officials were under investigation.

(c) The bank-wise break-up of 339 bank officials involved in the above cases is given below:

		No. of Officials involved
1.	Central Bank of India	8
2.	Bank of India	12
3.	Punjab National Bank	8
4.	Bank of Baroda	26
5.	USC Bank	22
6.	Canara Bank	15
7.	United Bank of India	12